



APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex,
Lodhi Road, New Delhi – 110003

Dated: 8th January, 2026

Notification

There will be no sitting of Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Mr. Ajay Talegaonkar, Technical Member (Electricity) on 09.01.2026 & 12.01.2026. The matters listed on 09.01.2026 & 12.01.2026 will be taken up for hearing as per the dates mentioned below:

Sl. No.	From (date)	To (date)
1	09.01.2026	14.01.2026
2	12.01.2026	16.01.2026

During the above period i.e., on 09.01.2026 & 12.01.2026, urgent applications (Electricity matters), if any, for interim relief, will be heard by the Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (Electricity).

Sd/-
Dy. Registrar

To:

All concerned

Copy to :

PPS to Hon'ble Chairperson
PPS/PS to Hon'ble Technical Members
PA to Ld. Registrar
PS to Dy. Registrar (NS)
Steno to Dy. Registrar (MJS)
All Notice Boards of APTEL
Shri Jaiom, LDC
Shri Dhruv, Office Assistant (IT)- to upload on APTEL website.